

BR>**Title:** Introduction of the Land Acquisition (Amendment) Bill, 1999. (Insertion of new article 54-A).

SHRI BHAGWAN SHANKAR RAWAT (AGRA): I beg to move for leave to introduce a Bill further to amend the Land Acquisition Act, 1894.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill further to amend the Land Acquisition Act, 1894."

The motion was adopted.

SHRI BHAGWAN SHANKAR RAWAT (AGRA): I introduce the Bill.

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